

**COURT-I**

**IN APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &  
IA NO. 35 OF 2016**

**Dated: 18<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant (s)**

**Vs.**

**Duggar Fiber Pvt. Ltd. & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Manu Seshadri  
Mr. Ishan Bisht for R-2

**ORDER**

List the matter for hearing on **03.01.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt